

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

COARM:

(IB)-667(ND)2019

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.09.2019

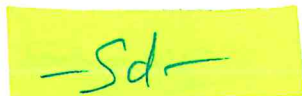
NAME OF THE COMPANY: M/s. Renu Proptech Pvt. Ltd. V/s. M/s. Red
Topaz Real Estate Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

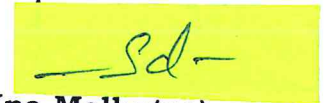
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Rakesh Kumar & Ms. Chetna Bisht, Advocates for RP
ORDER

Ld. Counsel for the IRP submits that CoC has been constituted in this matter. The First meeting is yet to be convened. Be listed for filing of the First progress report. No further directions are called for.



(L.N. Gupta)
Member (T)



(Ina Malhotra)
Member (J)